

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-509
IB-475/ND/2023

IN THE MATTER OF:

Mr. Ganesh Patel Proprietor of M/S. GP Metal Industries**Applicant**

Vs.

Mittal Pigments Pvt. Ltd.**Respondent**

SECTION

U/s 9 IBC

Order delivered on 16.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to **27.05.2024.**

Sd/-
(Court Officer)